

DIVISION BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023
IA(COMPANIES.ACT)/43(KB)2024,
IA(COMPANIES.ACT)/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For Petitioner

Mr. Joy Saha, Sr. Adv.

Ms. Sonal Shah, Adv.

Ms. Faranaaz Karbari, Adv.

Ms. M. Dutta, Adv.

Mr. Kushagra Shah, Adv.

Mr. Rajib Ray, Adv.] For Institute of Chartered Accountants

ORDER

1. Ld. Counsels for the parties present.
2. Post this matter on **16.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**